

A close and continuous watch is maintained on a day-to-day basis on the running of passenger carrying trains and everything feasible is done to ensure the punctuality performance.

Having regard to the overall interests of the travelling public and the limitations of operation, maximum number of train connections are provided at various junctions

A Parliamentary Committee *viz.* "The Railway Catering and Passenger Amenities Committee, 1967" had recently reviewed the policy and practices in vogue on Railways in respect of provision of passenger amenities at railway stations and suggested measures to maximise the benefits to the passengers, keeping in view the financial allocations made for the Fourth Plan period. Out of 15 recommendations made by the Committee in regard to Passenger Amenities 11 have already been accepted and necessary instructions have been issued to Railways. One recommendation has not been accepted for the present and the remaining three are under consideration.

#### Export of Steel

\*489. SHRI SRADHAKAR SUPAKAR : Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state :

(a) whether Government propose to export steel to foreign countries in the current year ; and

(b) if so, the quantity of steel and the countries to which the steel is to be exported ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI K. C. PANT) : (a) Yes, Sir.

(b) The quantity of steel and the countries to which the steel is to be exported would depend on the target for export to be fixed by the Steel Exports Committee in the light of past commitments and domestic demand in the foreign countries, the relative profitability of foreign markets and such other factors. It is not possible to make at this stage a forecaste of quantities and destination for exports of steel in 1970.

#### Enrolment as a Voter in more than one State

\*490. SHRI S. K. TAPURIAH : Will

the Minister of LAW AND SOCIAL WELFARE be pleased to state :

(a) whether under the Representation of the People Act, a person can register himself as a voter in more than one State ;

(b) if not, whether any cases have come to the knowledge of Government where such lapses have been taking place ; and

(c) if so, the action taken in this connection ?

THE MINISTER OF LAW AND SOCIAL WELFARE (SHRI GOVINDA MENON) : (a) The only provisions relevant in this respect are those contained in sections 17 and 18 of the Representation of the People Act, 1950 which provide that "No person shall be entitled to be registered in the electoral roll for more than one constituency" and "No person shall be entitled to be registered in the electoral roll for any constituency more than once."

(b) No case has come to the knowledge of the Election Commission where a person has got himself registered as a voter in more than one State.

(c) Does not arise.

#### Fall in Earnings of Railways

\*491. SHRIMATI SHARDA MUKERJEE : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that there has been a steady fall in earnings during the current year ;

(b) if so, the reasons therefor ; and

(c) the steps taken by Government to boost the earnings ?

THE MINISTER OF RAILWAYS (SHRI NANDA) : (a) No, Sir.

(b) Does not arise.

(c) A statement of steps taken is placed on the table of the House.

#### Statement

Marketing and Sales Organisations have been set up on all the Railways to conduct market reserch, attract traffic to rail and to maintain close contact and liaison with trade and industry.